

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2717
ANSWERED ON 11/12/2024

RENEWABLE ENERGY PRODUCTION

2717. SHRI SANJAY HARIBHAU JADHAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has conducted any analysis regarding production of renewable energy in the country including Maharashtra and if so, the details thereof;
- (b) whether the Government has formulated any scheme to formulate adoption of renewable energy sources at domestic level in the country especially in rural areas;
- (c) whether the Government is providing facilities to adopt clean energy at domestic level and if so, the details thereof;
- (d) whether the Government is providing or considering to provide subsidy or incentives to families adopting renewable energy source; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) In line with the Hon'ble Prime Minister's announcement at COP26, Government is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030. As on 31.10.2024, a total of 211.40 GW non-fossil power capacity has been installed in the country, which includes 92.12 GW Solar Power, 47.72 GW Wind Power, 11.33 GW Bio-Power, 52.05 GW Hydro Power and 8.18 GW Nuclear Power. State-wise details of the installed capacity in the country including in the State of Maharashtra are given at **Annexure-I**.

(b) Yes. Government has been implementing PM-Surya Ghar: Muft Bijli Yojana, PM- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) and Biogas Programme to promote adoption of renewable energy at domestic level in the country.

(c) to (e) Yes. Central Financial Assistance (CFA) is being provided to the families under PM-Surya Ghar: Muft Bijli Yojana, PM-KUSUM Component-B and Component-C (Individual Pumps Solarisation) and Biogas programme. Details are given at **Annexure-II**.

Annexure-I

**Annexure-I referred to in reply of part (a) of the Lok Sabha Unstarred Question
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State-wise (location based) details of non-fossil power installed capacity as on 31.10.2024 [in Megawatt (MW)]								
S. No.	States/ UTs	Small Hydro Power	Wind Power	Bio Power	Solar Power	Large Hydro Power	Nuclear Power	Total
1	Andhra Pradesh	163.31	4096.65	574.39	4650.89	1610.00		11095.24
2	Arunachal Pradesh	140.61		0.00	14.72	1115.00		1270.33
3	Assam	34.11		2.00	180.77	350.00		566.88
4	Bihar	70.70		140.22	257.34			468.26
5	Chhattisgarh	76.00		275.00	1265.78	120.00		1736.78
6	Goa	0.05		1.94	47.86			49.85
7	Gujarat	91.64	12314.48	112.98	15305.26	1990.00	1840.00	31654.36
8	Haryana	73.50		289.49	1905.19			2268.18
9	Himachal Pradesh	993.71		10.20	137.29	10281.02		11422.22
10	Jammu & Kashmir	189.93		0.00	73.89	3360.00		3623.82
11	Jharkhand	4.05		19.10	181.04	210.00		414.19
12	Karnataka	1284.73	6724.36	1909.95	8930.10	3689.20	880.00	23418.34
13	Kerala	276.52	63.50	2.50	1261.76	1904.15		3508.43
14	Ladakh	44.49		0.00	7.80	89.00		141.29
15	Madhya Pradesh	123.71	2844.29	134.94	4248.69	2235.00		9586.63
16	Maharashtra	384.28	5216.38	2984.05	8133.57	3047.00	1400.00	21165.28
17	Manipur	5.45		0.00	13.79	105.00		124.24
18	Meghalaya	55.03		13.80	4.28	322.00		395.11
19	Mizoram	45.47		0.00	30.35	60.00		135.82
20	Nagaland	32.67		0.00	3.17	75.00		110.84
21	Odisha	115.63		59.22	608.38	2154.55		2937.78
22	Punjab	176.10		567.25	1375.79	1096.30		3215.44
23	Rajasthan	23.85	5195.82	126.06	24553.13	411.00	1180.00	31489.86
24	Sikkim	55.11		0.00	7.56	2282.00		2344.67
25	Tamil Nadu	123.05	11128.84	1045.45	9324.05	2178.20	2440.00	26239.59
26	Telangana	90.87	128.10	221.67	4842.10	2405.60		7688.34
27	Tripura	16.01		0.00	20.93			36.94
28	Uttar Pradesh	49.10		2265.39	3286.98	501.60	440.00	6543.07
29	Uttarakhand	233.82		142.24	592.07	4035.35		5003.48
30	West Bengal	98.50		348.36	310.47	1341.20		2098.53
31	Andaman & Nicobar Islands	5.25		0.00	29.91			35.16
32	Chandigarh			0.00	75.51			75.51
33	Dadra & Nagar Haveli and Daman & Diu			3.75	48.12			51.87
34	Delhi			84.00	288.39			372.39
35	Lakshadweep			0.00	4.97			4.97
36	Puducherry			0.00	52.27			52.27
37	Others		4.30	0.00	45.01			49.31
	Total (MW)	5077.25	47716.72	11333.95	92119.18	46968.17	8180.00	211395.27

**Annexure-II referred to in reply of parts (c) to (e) of the Lok Sabha Unstarred Question
No. 2717 to be answered on 11.12.2024**

**Incentives being provided to the families as Central Financial Assistance (CFA) under PM
Surya Ghar: Muft Bijli Yojana, PM-KUSUM and Biogas Programme**

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli Yojana	CFA for installation of Rooftop Solar in the Residential Sector:			
	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
b) PM-KUSUM scheme	<p>Component-B: Installation of Stand-alone Solar Pumps</p> <p>Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. In North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented</p>			

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component-C: Solarisation of existing Grid Connected Agriculture Pumps including through Feeder Level Solarisation</p> <p>Benefits available for Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. In North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p>
c) Biogas Programme	<p>(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity)</p> <p>(b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs.17,500/- to Rs.22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity)</p> <p>The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries.</p>

